

As regards the Scheduled Castes and Scheduled Tribes Reports discussion, it will continue as soon as the present item regarding Delhi is over.

About fish supply raised by Shri Jyotirmoy Basu, after this map discussion is over I shall bear that in mind.

About the Fourth Plan Report, of course, if there is time, we will be most anxious to discuss it, but it was decided in the Business Advisory Committee that it would be taken up as early as possible.

SHRI KANWAR LAL GUPTA : As early as possible in the next session.

SHRI RAGHU RAMAIAH : Of course. (*Interruptions*). I understand what my friend, Mr. Verma says; I can convey it to the Prime Minister.

I shall leave it at that now.

SHRI S. M. BANERJEE : Are the Government bringing a motion to suspend the rule at 5 O' clock ?

SHRI RAGHU RAMAIAH : You bring it.

MR. SPEAKER : Leave it at that. He will consult the Leader.

SHRI NATH PAI : Shri S. M. Banerjee, your beloved friend also me.

श्री प्रेम चन्द्र वर्मा : अगर सेशन बढ़ता है, तो हिमाचल प्रदेश का बिल लाया जायेगा न ?

STATEMENT RE. KILLING OF
HARIJANS IN ORISSA

MR. SPEAKER : Shri K. C. Pant.

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): rose—

MR. SPEAKER : You can lay it on the Table.

SHRI RAM NIWAS MIRDHA : I lay the statement on the Table of the House.

Statement

In the statement made in this House on 30th July, 1970 Shri K. C. Pant in response to a Calling Attention Notice regarding the burning alive of four Harijans in village Tamdi in district Sambalpur, Orissa, it had been stated *inter alia* that, according to the information received from the Government of Orissa, the assailants were reported to be members of a scheduled caste. The State Government have now reported that on further inquiry it has been found that the assailants, who are fishermen, do not belong to a scheduled caste, but are treated as a backward class.

13.27 hrs.

The Lok Sabha adjourned for lunch till thirty minutes past fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirty five minutes past fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair.]

SHRI SRADHAKAR SUPAKAR (Sambalpur) : I rise on a point of order on item 14 of the agenda.

MR. DEPUTY-SPEAKER : It has been disposed of. We are on item 15.

SHRI SRADHAKAR SUPAKAR : He did not make any statement. He only laid a paper on the Table. This arose out of a calling attention. So far as calling attention notices are concerned, I would beg of you and the Speaker to bear in mind that in matters which arise out of caste prejudices, if calling attention notices are admitted, it creates a great difficulty.

MR. DEPUTY-SPEAKER : We have furnished the calling attention long ago.